

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-609(ND)/2017

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.07.2019**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. P. Nagesh, Advocate for the Petitioner  
Mr. Rahul Kumar for Home Buyers  
Mr. Rajeev Kumar, Advocate for RP  
Mr. Manoj Kulshreshtha, Advocate  
Mr. Ashish Rana and Mr. Harshit Garg in CA 634/2019  
Mr. Saurabh Jain and Mr. Siddharth Jain, Advocates for the  
Applicant  
Mr. Anuj Kumar, Advocate for the Applicant in CA 808/2018  
RP**

**ORDER**

Certain observations have been raised to the Local Commissioner's report. It would be expedient for the parties to collate all claims giving specific number of plots available to people who have paid payments and have been allotted plots as well as allottees of plots who have not made full payment.

To come up for further consideration on 19<sup>th</sup> August, 2019.

**(V. K. Subburaj)  
Member (T)**

**(Ina Malhotra)  
Member (J)**